

**Declaration of Assets and Liabilities**

YEAR. FEBRUARY 2023

I...**BHAWNA KUMARI**..., son/daughter/wife of.... **SRI KASHI PRASAD DAS**...,  
aged...**29**...years, belonging to...**BIHAR LEGISLATIVE ASSEMBLY, SECRETARIAT,**  
**PATNA**..... service and presently working as ..... **LIBRARY ASSISTANT**.....  
give herein below the details of the assets (immovable, movable, bank balance, etc.)  
of myself, my spouse and dependants\*:

**A. Details of movable assets**

(Assets in joint name indicating the extent of joint ownership will also have to be given)

| Sr. No. | Description   | Self  | Spouse Name(S)<br>Dependant-1 Name<br>Dependant-2 Name<br>Dependant-3 Etc. Name |
|---------|---|---|---|
| (i)     | Cash  | 25000/-   | NIL   |
| (ii)    | Deposits in Banks, Financial Institutions And Non-Banking Financial Companies | 100000/- (Saving and FD)  |   |
| (iii)   | Bonds, Debentures and Shares in companies                                     | Mutual Funds: - 40,000/- (Current Value)  |   |
| (iv)    | Other financial institutions, NSS, Postal Savings, LIC Policies, etc          | ULIP- 1,45,000/- (Current Value)<br>PPF-1,23,000<br>MAX LIFE POLICY :- 17500/- (Total paid premium) |   |
| (v)     | Motor Vehicles (details of make, etc.)  | HONDA DIO BS 6  |   |
| (vi)    | Jewellery (give details of weight and value)                                  | 50 gm   |   |
| (vi)    | Other assets, such as values of claims/ interests                             | NIL   |   |

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Bhawan Kumari  
13-02-23

**B. Details of Immovable assets**

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

| Sr. No. | Description   | Self | Spouse Name(S) | Dependant-1 Name | Dependant-2 Name |
|---------|---|------|----------------|------------------|------------------|
| (i)     | Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>-Current market value                           |      |                |                  |                  |
| (ii)    | Non-Agricultural Land<br>- Location(s)<br>- Survey number(s)<br>- Extent (Total measurement)<br>-Current market value                       |      |                |                  |                  |
| (iii)   | Buildings (Commercial and residential)<br>Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value |      |                |                  |                  |
| (iv)    | Houses / Apartments, etc.<br>- Location(s)<br>- Survey /door number(s)<br>- Extent (Total measurement)<br>- Current market value            |      |                |                  |                  |
| (v)     | Others (such as interest in property)   |      |                |                  |                  |

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

| Sr. No. | Description   | Name & address of Bank / Financial Institutions(s) / Department (s) | Amount outstanding as on ..... |
|---------|---|---|--------------------------------|
| (a)     | (i) Loans from Banks  |   |                                |
|         | (ii) Loans from financial institutions  |   |                                |
|         | (iii) Government Dues:<br>(a) dues to departments dealing with government accommodation |   |                                |
|         | (b) dues to departments dealing with supply of water                                    |   |                                |
|         | (c) dues to departments dealing with supply of electricity                              |   |                                |

*Blameer Kumar*  
13.02.23

|     |  |  |
|-----|--|--|
|     | ((d) dues to departments dealing with telephones<br>(e) dues to departments dealing with government transport (including aircraft and helicopters)<br>(f) Other dues, if any | <b>NIL</b>   |
| (b) | (i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]                          | Acknowledgement No: 823472390150722<br>Financial Year: 2022-23<br>PAN No: EMKPK9278Q |
|     | (ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]  | <b>NIL</b>   |
|     | (iii) Sales Tax [Only in case of proprietary business]   |  |
|     | (iv) Property Tax  |  |

**A. Personal Detail**

GPF/CPF/PRAN No. :

Gender :-  (M/F)

Date of Birth :-         (DD/MM/YYYY)

Class/Group :-  (A/B/C)

Cadre :-   
(Full Name e.g. B.A.S.-Bihar Administrative Service, B.S.S.- Bihar Secretariat Service etc.)

Home District :-

*Bhavana Kamari*  
13.02.23

I hereby declare that the above details are true to the best of my knowledge and belief

Signature Bhawna Kumari

Name of Employee: BHAWNA KUMARI...

Place:.... Patna.....

Designation:.....Library Assistant.....

Date:.....09/02/2023.....

Department:.....Library.....

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.